

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 212**  
**105(ND)2017**

**IN THE MATTER OF:**

**Mr. Gobinder Singh Chopra & Ors**

...

**Applicant/Petitioner**

**Versus**

**M/s. Mr. Preminder Singh & Ors.**

...

**Respondent**

**Under Section: 241-242**

**Order delivered on 23.03.2021**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotify this matter on 26.03.2021.**



**T.S. Singh  
(Court Officer)**